

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2203  
(To be answered on the 10<sup>th</sup> March 2016)**

**CONSTRUCTION OF AIRPORT IN KARNAL**

**2203. SHRI ASHWINI KUMAR**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether construction of an airport in Karnal in Haryana was sanctioned long ago;**
- (b) if so, the details and the present status thereof;**
- (c) whether the Government has asked the State Government of Haryana to provide necessary infrastructure for the airport; and**
- (d) if so, the details thereof and the response of the Government of Haryana thereto?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

---

**(a) to (d): No, Madam. However, on the request of State Government of Haryana, Airports Authority of India (AAI) had carried out pre-feasibility study for development of Karnal Airstrip for commercial operations. Based on the pre-feasibility study report, an additional land of 395 acres is required for development of airport with diversion of canal and village road. However, no response in the matter was received from the State Government of Haryana.**

\*\*\*\*\*